BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

THIRTEENTH REPORT

(Presented on 17.8.2000)

2.

The Business Advisory Committee held a sitting on Thursday, the 17th August, 2000.

The Committee recommend the allocation of time to the following items of business as

shown agains	t each:-		
(1)	Discussion and Voting on Supplementary Demands for Grants (General) for 2000-2001.	1 hour	To be taken up together.
(2)	Discussion and Voting on Demands for Excess Grants (General) for 1997-98.	1 hour	
(3)	Discussion and Voting on Supplementary Demands for Grants (Railways) for 2000-2001.	1 hour	May be taken up together.
(4)	Discussion and Voting on Demands for Excess Grants (Railways) for 1997-98.	1 hour	
(5)	The Protection of Human Rights (Amendment) Bill, 2000.	1 hour	
	(Consideration and passing)		
(6)	The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2000.	1 hour	
	(Consideration and passing)		
(7)	The Aircraft (Amendment) Bill, 2000.	1 hour	

(Consideration and passing)

(8) The Multimodal Transportation of Goods (Amendment) Bill, 2000, after it has been passed by Rajya Sabha.

1 hour

(Consideration and passing)

(9) The Passport (Entry into India) Amendment Bill, 2000, after it has been passed by Rajya Sabha.

1 hour

(Consideration and passing)

(10) The Forefeiture (Repeal) Bill, 2000, after it has been passed by Rajya Sabha.

1 hour

(Consideration and passing)

3. The Committee also recommend that discussion on Kargil issue may be taken up on Thursday, the 24th August, 2000.

NEW DELHI; August 17, 2000 Sravana 26, 1922 (Saka) G.M.C. BALAYOGI Chairman BUSINESS ADVISORY COMMITTEE